

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.270/TT/2012

**Coram: Shri V.S Verma, Member
Shri M. Deena Dayalan**

Date of Order: 23.10.2013

IN THE MATTER OF

Determination of tariff of Transmission & Distribution system activities of DVC network for the period from 1.4.2009 to 31.3.2014

AND

IN THE MATTER OF

Corrigendum to order dated 27.9.2013 in Petition No. 270/TT/2012

AND

IN THE MATTER OF

Damodar Valley Corporation, Kolkata
Vs

...Petitioner

1. West Bengal State Electricity Distribution Company Ltd, Kolkata
2. Jharkhand State Electricity Board, Ranchi

...Respondents

CORRIGENDUM

Petition No. 270/TT/2012 was filed by the petitioner for determination of tariff of Transmission and Distribution (T&D) system activities of DVC network for the period from 1.4.2009 to 31.3.2014 and the Commission by order dated 27.9.2013 had determined the annual fixed charges for the said period.

2. Certain inadvertent typographical error has crept in the said order which is sought to be corrected as under:

(a) *In Pages 35 and 36 under Para 95 and 96 the word "generating station" shall be substituted with "Transmission & Distribution systems".*

(b) *In Page 37, Para 100 the words "Transmission & Distribution systems" shall be added after the word "generating station".*

3. Except the above, all other terms contained in the order dated 27.9.2013 remains Unchanged.

**Sd/-
[M.Deena Dayalan]
Member**

**Sd/-
[V.S. Verma]
Member**